

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3647

ANSWERED ON:23.03.2017

Safety of Air Passengers

Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether in recent months there have been several cases of unruly flyers threatening safety of their co-passengers;
- (b) if so, the details thereof;
- (c) whether the Government is finalizing India's own "no fly list" that would grade unruly acts committed by flyers and accordingly bar them from flying for a period ranging from a few months to a few years, if so, the details thereof;
- (d) the time by which this no fly list would be finalized;
- (e) whether the Government is also working on a major digital traveller initiative which would have digital record of everyone in the aviation ecosystem and if so, the details thereof?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION

(Shri Jayant Sinha)

(a) & (b) Airline wise details of the unruly passengers as reported by scheduled domestic airlines from July, 2016 till date are as follows:

Jet Airways - 01  
Vistara - 06  
Go Air - 05  
Air Asia - 09  
SpiceJet - 20  
Indigo - 12;

(c) to (e) No, Madam. There is no such proposal presently under consideration with the Government.;